

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3800
ANSWERED ON:23.12.2004
CANCELLATION OF ALLOTMENT OF BOOKSTALLS
Murmu Shri Hemlal

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has issued orders to cancel the allotment of recently allotted book stalls and other stalls/shops at the railway stations ;
- (b) if so, the details thereof and the reasons therefor ;
- (c) whether the Government has plan to remove the unauthorised vendors and shops from every railway station of the country and allot the stalls/shops to the educated unemployed ; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) No, Sir. However, as per the Revised Bookstall and Catering Policies, the existing licences which have already expired or are due to expire will not be renewed and fresh tenders/applications will be invited.
- (b) : Does not arise.
- (c) & (d): Eviction of unauthorised vendors and shops from stations is a continuous process. New allotments are undertaken based on requirement. As per the Revised Bookstall Policy issued in October 2004, there is provision of allotment of bookstall to unemployed graduates, their associations, co operatives etc. at 'B' to 'F' category of stations on expiry of existing contracts and at new locations.